

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/671/(IB)/2017
NAME OF THE PETITIONER(S) : NEWGEN DIGITAL WORKS PVT LTD
NAME OF THE RESPONDENT(S) : I LOVE DIAMONDS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T.K. Bhaskar Vikram P Jain Shwetha Vasudeva	Counsel for Respondent	Vikram
2.	S.V. Poornima Rallaniam Madhumi Itha C. Yarnai	Counsel for Petitioner	C. Yarnai

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that time be granted for arguments. At request, time is enlarged with the direction that in case on next date of hearing the arguments are not submitted by the Petitioner, matter will be decided on merits. Put up on **07.02.2018 at 10.30 A.M.**

-Sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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